

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-521**

IB-2731/ND/2019

Restoration Application 15/2020

**IN THE MATTER OF:**

S.P. Buiders

V/s

Adore Realtech Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 13.04.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, it is mentioned in the daily cause list, after 3 PM only Companies Act cases shall be taken up. Therefore, due to paucity of time, list this matter on **11.05.2021**.

  
(Anil Kumar)

*For* (Court Officer, C-V)